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Regulations, 1974, under clause (5) of article 320 of the Constitution.

- II. A copy each (in English and Hindi) of the following Notifications of the Cabinet Secretariat (Department of Per- I sound and Administrative Reforms):—
  - Ii) Notification G.S.R. No. 948, dated the 23rd August, 1974, publish-, ing a corrigendum to Governmen! i Notification G.S.R. No. 660, dated the \ 29th June, 1974.
  - (ii) Notification G.S.R. No. 977, dated the 29th August, 1974, publishing a corrigendum to Government Notification G.S.R. No. 270, dated the 16th March, 1974.

# Notifications of the Ministry of Communications (Posts and Telegraphs Board)

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAGANNATH PAHADIA): Sir, 1 beg to lay on the Table, under sub-section (5) of section 7 of the Indian Telegraphs Act, 1885, a copy each (in English and Hindi) of the following Notifications of the Ministry of Communications (Post and Telegraphs Board):—

- (i) Notification G.S.R. No. 1036. dated the 5th September, 1974, publish-in? the Indian Telegraph (Eighth Amendment) Rules. 1974.
- lii) Notification G.S.R. No. 1132. dated the 19th October, 1974, publishing the Indian Telegraph (Ninth Amendment) Rules. 1974.

#### Annual Report (1972-73) of the Coal Board, Calcutta

कर्जी मंद्रालय में उपमंत्री (प्रो॰ सिद्धेश्वर प्रसाद): श्रीमन्, मैं 1972-73 वर्ष के लिए कोयला बोर्ड, कलकत्ता के वार्षिक प्रतिवेदन की एक प्रति (श्रंप्रेजी तथा हिन्दी में) सभा पटल पर रख रहा हूं

Ministry ot Finance (Department of Revenue and Insurance) Notification

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI

SUSHILA ROHATGI): Sir, 1 beg to lay on the Table a copy (in English and Hindi) of the Ministry ol Finance (Department of Revenue and Insurance) Notification No 152/74-CE, dated the 20th November, 1974, providing for incentive excise rebate to sugar factories which had gone into production for the first time in 1971-72, together with an Explanatory Memorandum thereon.

#### Note on WHO-I.C.M.R. Project on Genetic Control of Mosquitoes

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE); Sir, I beg to lay on the Table a copy of the Note on WHO-I.C.M.R. Project on Genetic Control of Mosquitoes.

## CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

### Reported steep fall in the price of cotton

श्री भैरों सिंह शेखावत (मध्य प्रदेश): श्रीमन्, मैं आपको धाजा से वाणिज्य मंत्री का ध्यान इस समाचार की ह्रोर दिला रहा हूं कि कपास के मूल में तेज़ी से गिरावट के फलस्वरूप पंजाब, हरियाणा, राजस्थान, गुजरान और महाराष्ट्र में घबराहट में उसकी विकी की जा रही है, जिसका कपास उत्पादकों तथा वस्त्र उद्योग में लगे मजदूरों पर प्रतिकृत प्रभाव पड़ रहा है।

[Mr. Deputy Chairman in the Chair.J

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH): Mr. Deputy Chairman, Sir, some Hon'ble Members have drawn Government's attention to the reported decline in prices or cotton in Punjab. Haryana, Rajasthan. Gujarat and Maharashtra resulting in distress sales which have adversely affected cotton growers and the labour engaged in the textile industry.

Government are keen to ensure thai growers receive tair prices for their cotton and that the production of cotton con-